

[Shrimati Indra Gandhi]

affects the local population. I do not think I can add much, because the other question asked by the hon. Member is an overall question which we have discussed many times. I should only like to refute that part of this statement where he says that we are trying to encourage the Government of West Pakistan or that we are appeasing them in any way, I protest against that statement.

SHRI SHYAMNANDAN MISHRA : Indirectly encouraging.

SHRIMATI INDIRA GANDHI: Neither indirectly not directly are we encouraging them. In fact, we are very active in drawing the world's attention to the real state of affairs there. As the House knows, this is a rather delicate matter which we have discussed on numerous occasions with the Members of the Opposition and we can discuss it again with them. I do not think that one can talk about these things especially in answer to a calling-attention-notice which deals with a specific matter such as the outbreak of cholera.

श्री रामशेखर प्रसाद सिंह (छपरा) : अध्यक्ष महोदय, माननीय मन्त्री जी ने स्वीकार किया है कि अधिकांश रेफ्यूजीज जो कैम्पस में आये हैं वह पहले से ही हैजे से रोगग्रस्त थे। मैं जानना चाहता हूँ कि जो रेफ्यूजीज रोगग्रस्त थे उनको और जो स्वस्थ थे क्या उनको अलग-अलग कैम्पों में रखने की व्यवस्था की गई है? यदि नहीं तो जैसा कि अखबारों में पढ़ने को मिला है कि कलकत्ता एरोड्रोम के पास भी एक रेफ्यूजी कैम्प है जिसको हटाने के लिए सिविल एविएशन डिपार्टमेंट ने निवेदन किया है क्योंकि अगर वहाँ पर उस कैम्प में हैजे से रोगग्रस्त लोग हुए तो हैजे का प्रकोप बढ़ सकता है और यह भी भय है कि सारे देश में उसका प्रकोप बढ़ जाये तो उन कैम्पों से निकट की बस्तियों में हैजे का प्रकोप न बढ़े उसके लिए कौन सी व्यवस्था की गई है?

श्री उमाशंकर दीक्षित : बंगाल के निकट जो राज्य है विहार और उड़ीसा, उनकी सरकारों को और बाकी देश की सारी राज्य सरकारों को हमने इस बात की तरफ ध्यान दिलाते हुए

आग्रह किया है। जैसा कि माननीय सदस्य ने मेरे उत्तर को लेकर कहा कि जो लोग पहले आते हैं वे वहीं आकर गिर जाते हैं तो जो गिर जाते हैं उनका प्रश्न तो है नहीं लेकिन जो कैम्पों में पहुँच जाते हैं उनकी परीक्षा की जाती है और जिनमें कालरा या गैस्ट्रो एन्ट्राइयटस के सिम्पटम्स पाये जाते हैं उनकी तात्कालिक सुश्रूषा और चिकित्सा हो जाती है और इसके लिए जितनी भी सामग्री चाहिए वह सब कैम्पों में मौजूद है।

जहाँ तक इस रोग के प्रकोप के बढ़ने की बात है, एक कैम्प से दूसरी जगह पर जब उनको हम भेजते हैं जैसे कि मध्य प्रदेश के माना कैम्प में भेज रहे हैं तो उनको हम बजाये ट्रेन के और तरह से सीधे भेजते हैं ताकि रास्ते में उनका किसी और से सम्पर्क न आये। इस प्रकार से जितना भी प्रकाशन सम्भव है वह हम ले रहे हैं। इसके अलावा दूसरी स्टेट्स में हम बहुत सारी सामग्री खासकर प्रिवेन्टिव मेडिसिन्स और वैक्सिन्स वगैरह भेज रहे हैं।

12.45 hrs.

#### PAPERS LAID ON THE TABLE

NAVAL CEREMONIAL, CONDITIONS OF SERVICE AND MISCELLANEOUS (AMENDMENT) REGULATIONS

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : I beg to lay on the Table a copy of the Naval Ceremonial Conditions of Service and Miscellaneous (Amendment) Regulations, 1971 (Hindi and English versions) published in Notification No. S.R.O. 179 in Gazette of India dated the 29th May, 1971, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-326/71]

REPORTS UNDER ARTICLE 151 (1) OF THE CONSTITUTION AND APPROPRIATION ACCOUNTS ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the Table :

(1) A copy each of the following Reports under article 151 (1) of the Constitution :

(a) Report (Hindi and English versions) of the Comptroller and Auditor General of India on the Appropriation Accounts of the Central Government (Posts and Telegraphs) for the year 1969-70. [*Placed in Library. See No. LT—327/71*]

(b) Report of the Comptroller and Auditor General of India on the Appropriation Accounts of the Central Government (Defence Services) for the year 1969-70. [*Placed in Library. See No. LT—328/71*]

(c) Report of the Comptroller and Auditor General of India on Central Government (Civil) Revenue Receipts for the year 1969-70. [*Placed in Library. See No. LT—329/71*]

(d) Report (Hindi version) of the Comptroller and Auditor General of India on the Appropriation Accounts of Central Government (Railways) for the year 1969-70. [*Placed in Library. See No. LT—330/71*]

(2) A copy each of the following Accounts :

(a) Appropriation Accounts, Posts and Telegraphs, for the year 1969-70 (Hindi and English versions). [*Placed in Library. See No. LT—331/71*]

(b) Appropriation Account of the Defence Services, for the year 1969-70 and commercial Appendix thereto. [*Placed in Library. See No. LT—332/71*]

(c) (i) Appropriation Accounts, Railways, for the year 1969-70, Part I—Review (Hindi version).

(ii) Appropriation Accounts, Railways, for the year 1969-70, Part II—Detailed Appropriation Accounts (Hindi version). [*Placed in Library. See No. LT—333/71*]

(iii) Block Accounts (including Capital Statements comprising the Loans Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for the year 1969-70, (Hindi version). [*Placed in Library. See No. LT—334/71*]

12.46 hrs.

STATEMENT RE: COLLISION BETWEEN LUCKNOW-GORAKHPUR PARCEL PASSENGER AND KANPUR-BARAUNI FAST PASSENGER ON N. E. RAILWAY

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : I lay on the Table a statement regarding collision between 184 Dn. Lucknow-Gorakhpur passenger and 32 Dn. Barauni-Kanpur fast passenger outside Gonda station of N. E. Railway on 5-6-1971.

*Statement*

On 5-6-71 Train No. 184 Down Lucknow-Gorakhpur Parcel Passenger passed through Gonda Kachahri station on the Lucknow-Gonda single line Metre Gauge section of the North Eastern Railway at 03.34 hours. While this train was standing outside the first stop signal of Gonda station for reception, train No. 32 Down Kanpur-Barauni fast passenger which left Gonda Kachahri station at 03.46 hours came from behind and collided with the rear of the train No. 184 Down at about 03.53 hours. As a result 3 inspection carriages attached in the rear of the Train No. 184 Down were badly damaged and capsized and the third-class-cum-luggage and brake van of the train and two third class coaches next to it also capsized. The engine of Train No. 32 Down derailed off its front wheels.

In this accident 8 persons, all of them railway employees and their dependants who were travelling in the Inspection carriages, were killed : 5 on the spot and 3 in hospital. Seven persons of whom 4 are railway employees and their dependants and 3 passengers sustained grievous injuries and another 2 persons of whom one is a railway employee and the other a passenger sustained minor injuries. In addition 9 persons who had sustained only trivial injuries were discharged after being rendered first-aid.

Immediately after the accident all the injured persons were rendered first-aid and rushed to the railway and civil hospitals at Gonda. The 4 railway employees and their dependants who sustained grievous injuries and one railway employee with minor injuries are being treated in the Railway Hospital, Gonda and 3 passengers with grievous injuries and one